

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **01.05.2024** THROUGH PHYSICAL HEARING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

Application No : -
Petition No : CP(CA)/47(CHE)/2023
Name of Petitioner :
& : Prabha Auto Products Pvt Ltd
Name of Respondent :
Section : Sec 61(1)(b) of CA, 2016 R/w Rule 71 of NCLT Rules 2016

ORDER

Present: Mr. S.Aravindan, Ld. Counsel for Petitioner.
Mr. Avinash Krishnan Ravi, Ld. Counsel for RD.

RD report is available on record.

Though Ld. Counsel for the Petitioner submits that synopsis have been filed,
but the same have not been placed before us.

Registry is directed to place the synopsis on the next date.

List the Petition for hearing on **29.05.2024. (Physical Hearing).**

-sd-

**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**